

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 2

EXCISE APPEAL NO. 11154 OF 2019

[Arising out of OIO-SUR-EXCUS-000-COM-041-18-19 dated 25/03/2019 passed by Commissioner of Central Excise, Customs and Service Tax-Surat-I]

COMMISSIONER OF C.E. & S.T.-Surat-I

Appellant

NEW BUILDING...OPP. GANDHI BAUG,
CHOWK BAZAR,
SURAT, GUJARAT- 395001

Vs.

Devika Fibres Private Limited

Respondent

Block No. 792, Kim
Surat, Gujarat

Appearance:

Present for the Appellant: Shri Rajesh Nathan, Assistant Commissioner (AR)

Present for the Respondent: Shri Parth Rachchh, Advocate

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

Date of Hearing /Decision: 01/10/2025

SOMESH ARORA

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11153 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**